NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

COMPANY APPLICATION NO.

PETITION NUMBER

: TCP/62/2016

NAME OF THE PETITIONER(S)

: N. Nirmala & 3 others

NAME OF THE RESPONDENT(S)

: PKPN Spinning Mills P. Ltd and 10 Others

UNDER SECTION

: 397/398

S.No. Name (in Capital)

Represented by

Signature

ROHAN KAJASEKARAN

PREETHI. C. ARASU

Advocales

2. R. KIDHYASHANKAR (R. ASHOK KUMAR

ORDER

Counsel representing both the sides are present. Counsel for petitioner filed affidavit showing proof of service of notice to the proposed respondents in CA 72/2017. Both the parties sought time for submitting arguments. Time enlarged at request. Put up on <u>02.08.2017 at 10.30 A.M.</u>

(K. Anantha Padmanabha Swamy)

Member (Judicial)